

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION**

**Rajya Sabha**

**UNSTARRED QUESTION NO. : 1603**

**TO BE ANSWERED ON THE 4th August 2025**

**MECHANISM TO DEAL WITH PILOT FATIGUE**

**1603. SHRI ASHOKRAO SHANKARRAO CHAVAN**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

**(a) whether Government has prepared/proposes to prepare new mechanism to deal with pilot fatigue to prevent risk of air accidents and if so, the details thereof;**

**(b) whether there is lots of pressure on air traffic control officials due to shortage of officials and if so, the details thereof;**

**(c) whether Government is also taking steps to address staff shortage at the civil aviation regulator and if so, the details thereof; and**

**(d) whether Government has held any meeting with officials of the Ministry, regulators airlines and airport operators to discuss and review the safety in civil aviation sector and if so, outcome thereto?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) to (d): Directorate General of Civil Aviation (DGCA) has promulgated Civil Aviation Requirements (CAR) Section 7, Series J, Part III on Flight Duty Time Limitation (FDTL), which broadly stipulates minimum and/maximum rest/maximum duty requirements of pilots to address the issue of stress and fatigue. The said CAR has been updated on 26.03.2024 to mitigate the stress and fatigue factor of pilots.**

**Air traffic control officers follow the regulations on watch duty time limitations and are properly rested before they take over any unit to provide ATC services.**

**The sanctioned strength in DGCA as on 30.06.2025 is as under:**

<b>Sanctioned Strength</b>	<b>In Position</b>	<b>Vacant</b>
<b>1644*</b>	<b>821</b>	<b>823</b>

**\* 441 posts which include 426 Technical Posts have been created during 2022 to 2024.**

**All methods of recruitment are pursued vigorously in order to ensure timely and continuous availability of requisite manpower. In situations where the posts remain vacant due to various reasons like inadequate response to the advertisements, non-joining of selected candidates, persons with insufficient service in the feeder cadre for promotion, insufficient response to deputation posts etc. and to meet the requirements in the interregnum, efforts are made to recruit persons through short terms contractual hiring.**

**Meetings with the concerned stakeholders are conducted on a continuous basis on various safety related issues in the civil aviation sector.**

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